

C.P No. 69/(MAH)/2016



CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: M/s. Harmony Holdings Limited
V/s.
M/s. RT Exports Limited & Ors.

SECTION OF THE COMPANIES ACT: 241, 242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
18	Adv. Karan Sanghani 1/b law chamber 40. Bhushan Shah a/w Ms. Neha Lakshman 1/b Mansukhlal Hizalal and Co.	Adv. for Respondent 1905 Adv for Petitioner	 

ORDER
CP No. 69/241,242/NCLT/MB/MAH/2016

For the parties have reported that Settlement talks are in progress, at
their request, list this matter on 5.1.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)